

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
(Legal Division)

**Weekly Schedule for the month of August, 2016 ( 22.8.2016 to 26.8.2016 )**

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
24.8.2016 Wednesday At 11.30 A.M. Transmission license & Miscellaneous Petitions	1.	36/RP/2016	NTPC	Petition for the review of order dated 27.6.2016 in petition No. 270/GT/2014 for approval of tariff of Simhadri Super Thermal Power Station Stage-I (1000 MW) for the period 1.4.2014 to 31.3.2019 (On admission) .
	2.	121/AT/2016	NKTL	Petition for adoption of transmission charges with respect to the Transmission System being established by North Karanpura Transco Limited.
	3.	116/TL/2016	NKTL	Petition for grant of transmission license with respect to the North Karanpura Transco Limited.
	4.	120/AT/2016	GPTL	Petition for adoption of transmission charges with respect to the Transmission System being established by Gurgaon-Palwal Transmission Limited.
	5.	122/TL/2016	GPTL	Petition for grant of Transmission License with respect to the Gurgaon-Palwal Transmission Limited.
	6.	112/AT/2016	WKTL	Petition under Section 63 of the Electricity Act, 2003 for adoption of Transmission Charges with respect to Transmission System established by Warora-Kurnool Transmission Limited.
	7.	111/TL/2016	WKTL	Petition for grant of transmission licence with respect to transmission licence to Warora-Kurnool Transmission Limited.
	8.	51/MP/2016	BACL	Petition under Sections 142 and 146 of the Electricity Act,2003.
	9.	134/MP/2016	IBEL	Petition for grant of connectivity, long term access and medium term open access in inter-State transmission and related matters Regulations, 2009 read with Section 79 (1) (c) of the Electricity Act,2003 for extension of time to complete dedicated 400 kV transmission line and evacuation of power through the existing LILO till then.
24.8.2016 Wednesday At 2.30 P.M.	10.	35/RP/2016	PGCIL	Petition under Section 94 (1) (f) of the Electricity Act, 2003 read with Regulation 103 of the CERC (Conduct of Business) Regulations, 1999 for review of the Order dated 21/04/2016 passed in Petition No. 53/TT/2015 in the matter truing up of transmission tariff for 2009-14 tariff period and determination of transmission tariff for 2014-19 tariff period for Transmission System associated with Kudankulam Atomi Power Project in Southern Region.
	11.	24/RP/2016	PGCIL	Petition for review of order dated 29.4.2016 in Petition No. 58/TT/2015 under Section 94 of the Electricity Act,2003 read with regulations 103,111 and 114 of the CERC (Conduct of Business ) Regulations,1999.

(T.D.PANT)  
Deputy Chief (Legal)  
23.8.2016